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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 26/NCLT/AHM/2017 (New) Gujarat High Court C.P. No. 490/2016 in C.A. No. 468/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

Name of the Company:

UML Perfect Biomedia Pvt.Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. PAVANS S-GODIA WALA ADVOCATE

PETITIONER Mederella

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## <u>ORDER</u>

Learned Advocate Mr. Pavan Godiawala present for Petitioner.

Petitioner counsel filed proof of service of notice to equity shareholder and creditors.

Representation of Official Liquidator filed.

Representation of Regional Director received.

No representations received from other statutory authorities.

At request of petitioner counsel for hearing.

List eh matter on 11.08.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of August, 2017.